

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref: No. DGAT/LGL/CC-54151/37 dated 11.06.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12669-JK (LD) of 2024

DATED:- 12 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 12- 07 - 2024

No:- LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
12.07.24

Annexure to the Government Order No. 12669-JK(LD) of 2024 dated 12.07.2024

S.No.	Title of the case	OIC
1	OA No.617/2024 Harvinder Singh V/s UT of J&K & ors	Mehar Chand Chief Accounts Officer, District Fund Office Kathua
2	OA No.108/2024 Mehraj Din Sheikh & Anr V/s UT of J&K & ors	Manzoor Ahmad Bhat Accounts Officer, Jt. Directorate of J&K Funds Organization, Kashmir, Srinagar
3	WPC No.1008/2024 Mohammad Younis Dar V/s UT of J&K & ors.	Manzoor Ahmad Bhat Accounts Officer, Jt. Directorate of J&K Funds Organization, Kashmir, Srinagar
4	WPC No.1277/2024 Ghulam Mohi-Ud-Din Ganai V/s UT of J&K & ors.	Shafayat Rehman Chief Accounts Officer, Moving Cell, Civil Secretariat, Jammu/Srinagar
5	WPC No. 755/2024 titled Bharat Bhushan vs Chief Secretary of J&K and Anr	Dr Jatiner Singh CAO
6	RP 33/2019 titled M/s Parvaiz Ahmad Parvaiz Ahmad Parra Vs UT of J&K and Ors	Abdul Majid Accounts Officer
7	TA No. 6999/2021 titled Zafar Iqbal Vs Finance Department	Imran Ahmad Kichloo Accounts Officer
8	TA No. 4999/2021 titled Asha Kumar Vs D/o Finance UT of J&K	Dr Jatiner Singh CAO

Jm

Reyaz